

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

3. **IA-5030/2023 in C.P.(IB)/1011(MB)/2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.11.2023**

NAME OF THE PARTIES:

IDBI Bank Limited

Vs

Process Construction And Technical services Pvt. Ltd.

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Aniket Malu, Ld. Counsel for the Applicant present. None present for the Respondent.
2. Counsel for the Applicant sought one week's time for filing information in affidavit stating that what is the current status of the demand issued by the Income Tax Department in 2020. Time granted.
3. List this matter on **05.12.2023** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)